

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 146(ND)/2012  
RT No.27/2016  
with CA No. 30 of 2016**

M/s Aar Kay Chemicals & Ors.

...Petitioners

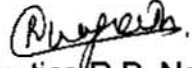
Versus.

M/s A.P.Refinery Pvt. Ltd. & Ors.

...Respondents

Present: Mr. Anand Chhibar, Senior Advocate with Mr. Rajansh Thukral, Mr. Aniruddha Choudhury, Advocates and Mr. Gaurav Mehta, Practising Company Secretary for petitioners.  
Mr. J.S. Puri, Advocate with Mr. Ashish Bansal and Mr. Sunish Bindlish, Advocates for respondents.

Learned counsel for the respondents submits that the other connected Company Petition No. 84(ND)2013 / RT No. 29/2016 is also fixed for today and according to him both the cases are interlinked for the purpose of arguments. Learned counsel for the respondents also referred to the order dated 26.8.2014 wherein it is observed that this petition is to be heard before Company Petition No. 84(ND)/2013, but orders in both have to be passed simultaneously. CP No. 84(ND)/2013 /RT No. 29/2016 has been adjourned to 01.02.2017. List this matter also for 01.02.2017.

  
(Justice/R.P. Nagrath)  
Member (Judicial)

  
(Deepa Krishan)  
Member(Technical)

January 13, 2017  
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